

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 235
(IB)-898(ND)/2018

IN THE MATTER OF:

M/s. M+R Logistics (India) Pvt. Ltd.

...

Applicant/Petitioner

Versus

M/s. The Indure Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 06.07.2021

CORAM:


**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 06.08.2021


**(T.S. SINGH)
COURT OFFICER**